

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

25.01.2008

OA No.436/2006

Mr. Rajendra Vaish, Counsel for applicant.
Mrs. Usha Singh, Proxy counsel for
Mr. V.S. Gurjar, Counsel for respondents.

Mr. Rajendra Vaish, learned counsel for the applicant, submits that he wants to ~~not~~ withdraw this OA since the applicants have decided to file a representation before the competent authority. Mrs. Usha Singh, learned proxy counsel appearing on behalf of Mr. V.S. Gurjar, learned counsel for the respondents, does not have any objection to it. Under these circumstances, this OA is disposed of as withdrawn.


(N.D. RAGHAVAN)
VICE CHAIRMAN

AHQ

Chits
DR
1/2/06
6/1/06